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Crl.A.No. 372 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.118(MM) Court No.9 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.372 OF 2001@@
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R. Balakrishna Pillai Appellant (s)

VERSUS

State of Kerala Respondent (s)
(With office report)

With Crl.A. No.373 of 2001

Date : 24/04/2002 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. E.M.S. Anam,Adv.
For Respondent (s) Mr. K.R. Sasiprabhu,Adv.

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

On a joint prayer made, adjourned till after summer
vacation.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master